- (d) the offers which are considered to be acceptable to the Oil and Natural Gas Commission; and
- (e) the steps taken/proposed in this rsgard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) No.

(b) to (e) Do not arise.

Telegraph Offices in Orissa

- 4859. SHRI ANANTA PRASAD SETHI: Will the Minister of COMMU-NICATIONS be pleased to state:
- (a) the total number of telegraph offices at present functioning in Orissa;
- (b) whether Government of Orissa have approached Union Government in this regard; and
- (c) if so, the details thereof and the reaction of Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA); (a) At present, there are 925 Combined P & T offices and 16 Departmental Telegraph Offices functioning in Orissa.

(b) Yes, Sir.

(c) Govt. of Orissa have approached G.M. Telecom. Bhubaneswar for opening of a number of Combined P & T offices in Grampanchayat Head Quarters, and other places namely Samal Barrage and Kaniha in Dhenkanal District, Sarsara, Tora, Bardol, Jharbandh, Bujepur, Loumunda, Saipali, Gaisilate, Kundakhai, Deograph Town, Naktiduel, Batgaon, Kisnda and all Grampinchayat Headquarters of Jharsuguda in Sambalpur District and Padmapur, Jamukhadi, DA, Markona Maitpaur in Balasore District.

Technical feasibility and Economic viability are being examined for further action.

[Translation]

L.P.G. Connections in Rural Areas of Bihar

4860. PROF. CHANDRA BHANU-DEVI: Will the Minister of PETRO-

LEUM be pleased to state the details of arrangements made for providing L.P.G. connections to the people in rural areas in Bihar ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): Barring rural areas which are contiguous to and on the periphery of cities/towns where LPG is being malketed, no specific location in rural areas have yet been covered by the Oil Industry for opening LPG distributiorships. However, small towns with a population of 20,000 and more offering sufficient marketing potential for an economically viable dealership, are being covered by the Oil Industry for opening LPG distributorships in a phased manner, in various States including Bihar.

Letters of Intent issued for 'No Industry Districts' of Bihar

4861, PROF. CHANDRA BHANU DEVi: Will the Minister of INDUS-TRY AND COMPANY AFFAIRS pleased to state:

- (a) the number of letters of intent issued during the last year for setting up of medium and large scale industries in 'No Industry districts' of Bihar; and
- (b) the number of applications for setting up of such industries in these districts of Bihar which are under consideration and the time by which a decision is likely to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS (SHRI ARIF MOHAM. MAD KHAN): (a) Between January 1. 1984 and March 31, 1985, 5 letters of intent were granted under the provisions of Industries (Development & Regulation) Act for setting up industries in 'No-Industry Districts' of Bihar.

(b) industrial licence application for setting up of an industrial unit in a 'No-Industry District' of Bihar is presently under consideration. It is constant endravour of the Government to dispose of in-